

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 129
(CAA)-07(PB)/2019

IN THE MATTER OF:

Ankur Buildtech Pvt. Ltd.
With Grovy India Ltd.

.... Applicant/petitioner

Under Section 230-232

Order delivered on 04.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Mr. P. Nagesh, Mr. Suman Kumar, Advs.

For the ITD

Ms. Babita Kataria, Adv. for Mrs. Lakshmi
Gurung, Sr. Stg. Counsel

For RD (NR):

Ms. Sonam Sharma, Company Prosecutor

For OL:

Mr. Akshay Joshi, Adv.

ORDER

The order dated 09.05.2019 directing Income Tax Department to file response with respect to Transferor Company No. 2 to 4 and Transferee Company has not been complied with.

Last opportunity is given to the Income Tax Department for the said purpose.

List the matter for hearing on 22.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

04.06.2019
Vineet